## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/07/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/164/ (IB)/2017

NAME OF THE PETITIONER(S)

: SHRIRAM CITY UNION FINANCE LTD

NAME OF THE RESPONDENT(S)

: REX ROTARY INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

MC SHIRAN CITYUNION.

MC RUMANZARYA. ADV SRINIVASANI. T.

Conselfor Petition.

## **ORDER**

Counsel for petitioner present. No representation on behalf of respondent. Counsel for petitioner is directed to send private notice to the respondent for their appearance and submissions and file proof of sending and effecting service by way of an affidavit by the next date of hearing. Put up on 03.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)